

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 571/2016

IN THE MATTER OF:

M/s Shree Bhawani Trademark Pvt. Ltd. APPLICANT / PETITIONER

SECTION:

Under Section 391 (2) & 394, 100 to 104

Order delivered on 24.08.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER :-

For the ROC / OL Rajasthan :- Mr. Nawal Kishore Jha, Sr. Panel Counsel

ORDER

For Order see **CP/CA No. 564/2016.**

— Sd —

**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**

— Sd —

**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**